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only. From the Gazatteers it is very well known that polyandry prevails in this area. Does the Minister mean to say that the Government was not aware of what was mentioned in the Gazetteers on the subject?

SHRI BIBUDHENDRA MISRA: Sir, I said that the newspaper report has come to our notice and the Governments have to be consulted.

SHRI A. D. MANI: Sir, the question is that the Gazetteers contain an account of this custom in these areas. Does the Minister mean to say that the Government is not aware of what was published in the Gazetteer itself?

Mr. CHAIRMAN: If the information in the Gazetteers is to be relied upon that would make the question itself redundant.

श्री नवाबसिंह चौहान: मैं यह पूछना चाहता हं कि क्या इस तरीके की कोई शिकायत आई है ? क्योंकि वहां बहुत से पति होते हैं स्रौर फिर भी वे संतुष्ट रहते हैं, लेकिन यहां शहरों में एक पति श्रौर एक पत्नी के होते हुए भी झगड़े होते रहते हैं। जब इस तरह की कोई शिकायत नहीं भ्राई है स्रौर वे लोग प्रसन्न रहते हैं तो क्या सरकार के लिये यह उचित है कि उन के रीत-रिवाजों में दखल दे ग्रीर कान्न को बदले ?

BIBUDHENDRA MISRA: SHRI There have not been any complaints about it. The newspaper report itself also says that the girls of marriageable age are less in number and, therefore, it is sanctified by age-old customs.

SHRE FARIDUL HAQ ANSARI: May I take it, Sir, that the Law Ministry of the Government of India never knew about this thing till appeared in the particular newspaper?

SHRI BIBUDHENDRA MISRA: has been answered, Sir.

SHRI N. C. KASLIWAL: Does the hon. Minister mean to say that

spite of the Hindu Marriage Act customs saved polygamy and polyandry?

to Questions

SHRI BIBUDHENDRA MISRA: Sir, custom is not covered by the Hindu Marriage Act and here the question has been raised so far as the custom in Punjab is concerned.

गोम्रा, दमन, तथा इयु से प्राप्त हुये हथियार तथा गोला बारूद की मात्रा

४३७. श्री राम सहाय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि कि गोन्ना. हमन ग्रौर डय में पूर्तगालियों का ग्राधिपत्य समाप्त होने के बाद कितने हथियार तथा कितना गोला-बारूद उन स्थानों से प्राप्त हुम्रा भीर क्या वे हथियार भारतीय पुलिस तथा सेना के काम में ग्राने लायक हैं?

†[QUANTITY OF WEAPONS AND AMMU-NITION RECOVERED FROM GOA, DAMAN AND DIU

*437. SHRI RAM SAHAI: Will Minister of Defence be pleased to state the quantity of weapons recovered ammunition rom Daman and Diu after the end of Portuguese rule there and whether these weapons are suitable for the use of the Indian Police and Army?]

प्रतिरक्षा मंत्रालय में उत्मंत्री (श्री डी.० मारः चहाण): गोम्रा, डमन भीरा ड्यू से जो हथियार तथा गोला बारूद प्राप्त हम्रा था, वह विभिन्न म्रार्डनेन्स डिपो में भेज दिया गया है। इन हथियारों स्रौर गोला-बारूद की सूची बनाई जा रही है श्रौर उनकी उपयक्तता श्रीर योग्यता निर्धारित की जारही है। यह जानने में स्रभी कछ, समयः लगेगा कि इन हथियारों स्रौर गोला-बारूद का कितना भाग सेना श्रीर पुलिस के उपयोग के लिए उपयुक्त होगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R.

^{†[]}English translation.

CHAVAN): The weapons and ammunition which were recovered from Goa, Daman and Diu have been sent to the various Ordnance Depots. Lists of these weapons and ammunition being prepared and their suitability and serviceability is being determined. It will take some time to know what proportion of these weapons and ammunition would be suitable for use by the Army and the Police.]

श्वी राम सहाय: क्या मैं माननीय मंत्री जी से जान सकंगा कि ये चीजें किन किन स्थानों से प्राप्त हुई हैं?

May I know, Sir, from what places were these things got?

SHRI D. R. CHAVAN: It has been mentioned here that we got them from Goa, Daman and Diu.

SHRI RAM SAHAI: From what sort of places did you get these things?

SHRI V. K. KRISHNA MENON: This stock was taken possession of in the course of operations. The proper procedure that is possible for the people associated with the operations is to send it to Ordnance Stores, and from there they will be classified and their priorities and uses determined. If there is anything found in stock that can be disposed of that would be disposed of after consultation with or under instructions from the Ministry External Affairs. As you will appreciate, Sir, there are many considerations involved in dealing this matter.

SHRI N. M. LINGAM: May I know, Sir, if the Government have found the origin of manufacture of these weapons?

SHRI V. K. KRISHNA MENON: That is a separate question, Sir.

SHRI N. SRI RAMA REDDY: May I know, Sir, if the quantities of arms and ammunition that have been found there were found to be far in excess

of the requirements of the then Goa territory?

SHRI V. K. KRISHNA That is a separate question. It is not possible for me to assess what Portuguese wanted to hold their police State.

SHRI M. C. SHAH: May I know, Sir, whether it is correct that the Portuguese destroyed some arms and ammunition before they left this area?

KRISHNA Shri V. K. MENON: That is most unlikely because we were there long before they thought we would be there. It is quite true they destroyed a lot of things but not arms and ammunition.

*438 and *439. [The questioner. Shrimati Devaki (Gopidas), was absent, For answers, vide cols. 2228-29 infra.]

पंजाब के स्कूलों में प्रनुदित रूप में राष्ट्रगीत का प्रयोग

*४४०. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की भ्रापा करेंगे कि :

- (क) क्या यह सच है कि पंजाब सरकार ने राष्ट्रगीत का सरल हिन्दी, पंजाबी श्रीर पद में प्रनवाद कराके राज्य के स्कलों में दिन का कार्य प्रारम्भ करने से पूर्व गाये जाने के लिये भेजा है ; ग्रीर
- (ख) यदि हां, तो क्या इन धनुवादों की एक एक प्रति सभा पटल पर रखी जायेगी?

t[Use of TRANSLATED VERSION 07 NATIONAL ANTHEM IN SCHOOLS IN Punjab

- *440. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that the Government of Punjab has got
- +f 1 English translation.